(iv) The Cabinet Committee on the Industrial Infrastructure also keeps a continual watch on the production and movement of coal, particularly to power stations.

Linking of Brahmaputra with Ganga

287. SHRI BALASAHEB VIKHE PATIL: Will the Minister of IRRIGA-TION be pleased to state:

(a) whether there is a proposal with Government t_0 connect water of Brahmaputra with Ganga; and

(b) if so, what is the present stage of this work and how long it is expected to take for completion thereof?

THE MINISTER OF IRRIGATION (SHRI KEDAR PANDEY). (a) and (b). Under the Indo-Bangladesh Agreement on the sharing of Ganga waters at Farakka and on augmenting its flows (1977), the Governments of India and Bangladesh have agreed that the Indo-Bangladesh Joint Rivers Commission shall carryout investigation and study of schemes relating to the augmentation of the dry season flows of the Ganga, proposed or to be proposed by either Government with a view to finding a solution which is economical and feasible and that the JRC shall submit its recommendations to the two Gov-The two Governments shall consider ernments within a period of three years. The two Governments shall consider and agree upon a scheme or schemes, taking into account the recommendations of the Joint Rivers Commission. and take necessary measures to Implement it or them as speedily as possible.

Accordingly the two Governments exchanged their respective proposals in March 1978. The Indian proposal envisages linking the Ganga with the Brahmaputra by a link canal, supplemented by storages on the Brahmaputra system at the appropriate stage. The Bangladesh proposal envisages building storages on the tributaries of the Ganga in India and in Nepal. The Commission has not yet started the requisite studies. Written Answers

288. SHRI AMARSINH V. RATHA-WA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether any new drilling operation in Gujarat State has been conducted by O.N.G.C. during the last one year; and

(b) if so, the details thereof and the result achieved?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI VEERENDRA PATIL): (a) Yes, Sir. ONGC conducted drilling operations at three new places in Gujarat, namely, Poliyad, North Wamej and Laxmanpura, during the last year; i.e. 1979-80.

(b) One well each was drilled on Poliyad and North Wamej structures during 1979-80. No oil and gas flow were observed in these wells during production testing carried out by deep drilling rig. The well on the Laxmanpura structure is still under drilling.

Dams of Narmada Irrigation Project

289. SHRI CHHITUBHAI GAM1T: Will the Minister of IRRIGATION be pleased to state:

(a) what is the present construction position of various dams of Narmada Irrigation Project;

(b) whether Sardar Sarovar Project has been cleared by the Central Water Commission and Planning Commission; and

(c) if not, how long they are expected to take to clear it?

THE MINISTER OF IRRIGATION (SHRI KEDAR PANDAY): (a) Four projects of Gujarat (three major and one medium) and ten projects of

Madhya Pradesh (five major and five medium) in Narmada basin are under					construction. The target date of com- pletion of these projects is given be- low:	
Name of Project					Target date of completion	
Gujarat			18.2	-		
1. Karjan (Major)	•	•	•	•	· 1985=86	
2. Heran (Major)	•	•	•	•	• 1985 = 8 6	
3. Sukhi (Major)	•	•	•	•	• ne 1985 = 86	
4. Rami (Medium)	•		•		• nearly completed	
Madh ya Prade sh						
Major						
1. Tawa	•		•	•	· 1982 = 83	
2. Barna		•	•	•	• nearing completion	
3. Sukta	•		•	•	• 1980-81	
4. Bargi	•	•	•	•	• 1986-87	
5. Kolar					• VII Plan	
M.dien						
1. Bichhia Tank	•	•		•	• nearly completed	
2. Mchgaon Tola	7					
3. Sakalda	۲ ۲	•	•		. During Sixth Plan	
4. Matiari Tank			•	•	. 1982-83	
5. Choral					• 1983-84	

(b) and (c). The Project report of Sardar Sarovar Project has been received in Central Water Commission from the Government of Gujarat in February 1980. The Project is under examination in the Commission.

Sardar Sarovar Project is a majoi multi-purpose project estimated to cost Rs. 3333 crores with an annual irrigation of 15.257 lakh hectares and installed capacity of 1200 MW of power. Project of such a magnitude requires cetuiled examination in Central Water Commission and other concerned Central Government Departments. Moreover, the concurrence of other party States who are beneficiary States from this Project, namely, Madhya Pradesh, Maharashtra and Rajasthan in regard to planning, share of costs and benefits is essential. The clearance of this project by the Central Water Commission and Planning Commission is likely to take some time. Expeditious steps are, however, being taken for early clearance of this project.

New Board of Directors of National Film Development Corporation

290. SHRI CHHITUBHAI GAMIT: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government have appointed new Board of Directors of National Film Development Corporation and if so, what are the names of members;